

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
AHMEDABAD BENCH

**O.A. NO.** 81/93 with M.A. 365/94  
**T.A. NO.**

DATE OF DECISION 31-3-1995

Ex. Captain Romeshkumar Kapur Petitioner

Mr. K.S. Jhaveri Advocate for the Petitioner (s)

Versus

Union of India and Others Respondent

Mr. Akil Kureshi Advocate for the Respondent (s)

Mr. D.A. Bhambhanja

**CORAM**

The Hon'ble Mr. V. Radhakrishnan Member (A)

The Hon'ble Mr. Dr. R.K. Saxena Member (J)

**JUDGMENT**

1. Whether Reporters of Local papers may be allowed to see the Judgment ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgment ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

Ex. Captain Romeshkumar Kapur  
GB 10 Sector 9  
Gandhinagar.

Applicant.

Advocate Mr. K.S. Jhaveri

Versus

1. Union of India  
Notice to be served  
through the Secretary  
Ministry of Personnel  
PG & Pensions (Deptt of  
Personnel & Training)  
New Delhi.
2. State of Gujarat  
Notice to be served through  
the Chief Secretary to  
the Government of Gujarat.  
General Administration Deptt.  
Sachivalaya Gandhinagar.
3. Union Public Service Commission,  
Notice to be served through the  
Secretary, UPSC  
Secretary, UPSC Dholpur House,  
New Delhi.

Respondents.

Advocate Mr. Akil Kureshi for respondent No.1  
Mr. D.A. Bhambhani for respondent No.2

O R A L J U D G M E N T

In

Date: 31-3-1995.

O.A. 81/93 with M.A.365/94

Per Hon'ble Shri V. Radhakrishnan

Member (A)


Mr. Akil Kureshi, learned counsel for the respondent ,  
places on record a copy of letter dated 9-12-1994 issued by the  
Department of Personnel and Training and gives a copy to Mr.Jhaveri,  
learned counsel for the applicant.

2. In view of this letter Mr. Jhaveri, seeks permission to withdraw the O.A. with liberty to agitate the matter afresh with reference to decision conveyed by this letter. Permission granted as prayed for. O.A. No. 81/93 stands disposed of accordingly. No order as to costs. M.A. 365/94 does not survives.



(Dr. R.K. Saxena)

Member (J)



(V. Radhakrishnan)

Member (A)

npm.

CENTRAL ADMINISTRATIVE TRIBUNAL  
AHMEDABAD BENCH

Application No. 04181/93 of \_\_\_\_\_  
Transfer Application No. \_\_\_\_\_ of \_\_\_\_\_

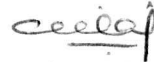
CERTIFICATE

Certified that no further action is required to be taken and the case is fit for consignment to the Record Room (Decided).

Dated : 25.04.95

Countersign :

  
Section Officer.

  
Signature of the Dealing  
Assistant

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NAME OF THE PARTIES Cx Captain Dameshkumar Kapur

U. O. 1. 2 0 21.

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